(c) and (d) While clearing the visit the Ministry of External Affairs in their Note to the US Embassy pointed out that it was not customary for a Government to offer daily allowance to a foreign dignitary that it invites, though it is open to the inviting Government to offer local hospitality, if it so chooses. The US. Embassy have acknowledged the Note

The Ministry of External Affairs brought the above facts to the notice of the Chief Minister of Orissa also.

TRADE AGREEMENT BETWEEN INDIA AND GUYANA

- *409 SHRI S A KHAJA MOHI-DEEN: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:
- (a) whether any trade agreement has been signed between India and Guyana recently, and
 - (b) it so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) No, Madam.

(b) Does not arise.

Indian nationals in Burma

- *410. SHRI JAGAT NARAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the number of Indian nationals in Burma at present;
- (b) the number of Indian nationals who have so far returned to India from Burma since 1st January, 1964 on account of technical difficulties and for other reasons; and
- (c) the measures proposed to be adopted by the Government of India to remove the difficulties to Indian nationals living in Burma?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) There are approximately 68,000 Indian nationals in Burma.

- (b) 1,74,500 (approx.)
- (c) The Government of India have been making every effort through diplomatic channels to alleviate the problems faced by Indian nationals and persons of Indian origin living in Burma This

question was raised with the Government during the Prime Minister's recent visit to that country. The Burmese Government assured us that they would endeavour their utmost to settle these outstanding matters sympathetically and expeditiously.

to Questions

EXPORT OF NEW ITEMS TO WESTFRN EUROPE

- *411. PROF. SHANTILAL KOTHARI: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:
- (a) whether it is a fact that Shri Prakash Tandon, the Chairman of the State Trading Corporation, after his recent tour to the European countries has stated that India could export various new items from curry-powder to cut flowers to the West European countries; and
- (b) if so, what steps are being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) Yes, Madam.

(b) The State Trading Corporation is developing marketing strategies country-wise and product-wise, particularly identifying labour intensive production areas vacated by developed countries.

PAK GUERILLA FORCE IN KASHMIR

*412. DR. (MRS.) MANGLADEVI TALWAR:

CHOWDHARY A. MOHAMMAD: SHRI SYED HUSSAIN:

SARDAR NARINDAR SINGH BRAR:

SARDAR GURCHARAN SINGH TOHRA

SHRI B. K. MAHANTI:

Will the Minister of DEFENCE be pleased to state:

- (a) whether Government's attention has been drawn to the report that Pakistan has decided to organise a guerilla force for subversive activities in Kashmir, and
- (b) if so, what is the reaction of the Government of India thereto?

THE MINISTER OF DEFENCE (SAR-DAR SWARAN SINGH). (a) Yes, Madam.

(b) Government are aware of the training being imparted to Pakistani personnel, including the Para-Military forces called the Mujahids, in guerilla tactics, sabotage and other subversive activities. The developments in this regard have been taken into account in making our plans for the security of the country.

रोटरी मशीनों का आयात

916 श्री सुरज प्रसाद : क्या बैदेशिक-व्यापार तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि छपाई के लिए रोटरी मशीनों के आयात पर हर वर्ष कितनी विदेशी मद्रा खर्च होती है ?

†[IMPORT OF ROTARY MACHINES 916. SHRI SURAJ PRASAD: Will the Minister of FÖREIGN TRADE AND SUPPLY be pleased to state the amount of foreign exchange spent annually on the import of rotary machines for printing?

वैदेशिक-व्यापार तथा पूर्ति मंत्रालय में उपमंत्री (चौधरी राम सेवक): गत तीन वर्षों में आयातों का मृत्य निम्नोवत प्रकार है:

> (मूल्य हजार रु० में) (अवमेल्यन के बाद की दर)

विवरण

1966- 1967- 1968-69

(1) आफसेट रोटरी प्रिटिंग प्रेस 3,337 6,361 12,539

(2) सीधे छपाई करने के रोटरी प्रिटिंग प्रेस 5,005 10,240 8,660

†THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): The value of imports during the last three years is as follows:-

> (Value in Rs. '000) (Post Devaluation rate)

Description 1966-67 1967-68 1968-69

(i) Offset rotary printing presses. 6361 3337 12539

†[] English translation.

Description 1966-67 1967-68 1968-69

(ii) Rotary printing presses for direct

printing 5005 10240 866o

to Questions

RETIREMENT AGE OF ARMY OFFICERS

917. SHRI B. C. PATTANAYAK: Will the Minister of DEFENCE pleased to state:

- (a) the present retirement age of Officers of the Indian Army of the ranks of Majors, Lt. Colonels and Colonels;
- (b) whether there is any proposal under Government's consideration to raise the retirement age of these Officers; and
- (c) if so, from which date it is likely to be implemented?

THE MINISTER OF DEFENCE (SAR-DAR SWARAN SINGH): (a) The existing retirement ages of officers in the Army are as under:

> (i) Armoured Corps, Artillery, and Infantry-Colonels 50 years

> > 48 years, permisand below. sive up to 50 years till the gist December, 1971.

(ii) Engineers-

Lt. Colonels

Colonels 50 years, permissive up to 52 years till the 31st December, 1971.

Lt. Colonels. 48 years, permissive up to 52 years till the 31st De-cember, 1971.

Majors and below 48 years, permissive up to 50 years till the 31st December, 1971.

Army Service Corps, Army Ordnance (iii)Corps, Corps of Electrical and Mechanical Engineers etc. -Colonels and

below 52 years.

(iv) Army Education Corps, Judge Advocate General's Department and Food Inspection-

All ranks . 55 years